

SHRI BHOGENDRA JHA (MADHUBANI): I request that the following items may be included in the next week's agenda:-

1. U.S.A. seeking U.N> sanction for another aggression against Iraq.
2. On-going Indo-Nepales talks on Multi-Purpose River Projects. (Interruptions)

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Before that I want to make one point on the Fourth item. In Mr. Choudhury's Motion, the Committee also recommends that discussion on the Eighth Five Year Plan may be taken up on Wednesday, the 19th August, 1992. The Eighth Five Year Plan document is yet to be circulated to us. I want an assurance from the government that it will be discussed on the 19th of August. Because, it is a fat volume, unless, it is circulated early, it will be impossible to take that up for discussion on the 19th August. So, I want an assurance from either the finance Minister or the Parliamentary Affairs Minister on this.

When do you propose to circulate the Eighth Five Year Plan document to hon. Members so that there can be a discussion.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): I have already written a letter to the Planning Minister Yesterday, after we had the B.A.C. Meeting. He is the person who is to do it. I have already sent the letter to the Planning Minister to do so.

14.53 hrs.

BUSINESS ADVISORY COMMITTEE- CONTD.

Eighteenth Report

[English]

MR. DEPUTY-SPEAKER: The question is:

(ii) Doordarshan & AIR coverage of 25th Olympic Games at Barcelona, Spain

"That this House do agree with the Eighteenth Report of the Business Advisory Committee presented to the House on the 30th July, 1992."

The motion was adopted.

14.54 hrs.

[English]

DEMANDS FOR EXCESS GRANTS (GENERAL) 1988-89

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANIARAM POTDUKHE): I beg to present a statement (Hindi and English versions) showing the Demands for Excess Grants in respect of the Budget (General) for 1988-89. (Placed in library see. No. Lt - 2407A92)

14.55 hrs.

STATEMENT BY MINISTER

(ii) Doordarshan and Air coverage of 25th Olympic Games at Barcelona, Spain

[English]

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION & BROADCASTING (SHRI AJIT PANJA):

Doordarshan:

Doordarshan has made arrangements for covering the 25th Olympics at Barcelona. Approximately 110 hours of coverage, live as well as the recordings of the games, would be provided by Doordarshan. The opening ceremony has already been telecast live on 25th July, 1992. The closing ceremony will also be telecast live on 10th August, 1992. The semifinals and finals of hockey and football, the finals of volleyball, badminton and women's singles tennis would also be shown live. The other games which

would be shown live for varying periods of time are boxing, gymnastics, athletics, rowing cycling, equestrian, archery and yachting. Sixteen capsules of 60 minutes duration containing the highlights will also be shown. The first capsule was shown on 26th July, 1992. The recorded version of the league matches of the Indian hockey team will also be shown by Doordarshan. The first match between India and Germany was shown on 27th July, 1992.

Doordarshan have also deputed a four member team to cover these Olympic Games. This team will produce 30 minute capsules specifically highlighting the performance of the Indian participants in the games.

All India Radio: In addition to the running commentary of the opening ceremony broadcast on 25th July, 1992 All India Radio will provide similar running commentary in respect of the closing ceremony, the semi-finals of the hockey and the match for the bronze medal. All India Radio will also broadcast daily one 15 minutes capsule containing the highlights of each day.

In the order to facilitate the people and all who are interested to know the schedule, the schedule of Doordarshan programmes on Barcelona Olympics was published prominently in leading dailies in English, Hindi and other regional languages.

14.57 hrs.

DISCUSSION UNDER RULE 193

Scam Involving Operations In Government Securities running into thousands crores of rupees.

[English]

MR. DEPUTY SPEAKER: Now, we shall take up discussion under

Rule 193 on Securities Scam.

Dr. Debi Prosad Pal	Absent
Shri Murli Deora	Absent
Shri Mani Shankar Aiyar	Absent
Shri Prithviraj D. Chavan	Absent
Shri Digvijaya	Absent
Shri A. Charles	Absent
Shri Somnath Chatterjee	Absent

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): If Speakers from that side as well as this side are not present, it will not be correct to take up this 193 today for only half-an-hour. It is much better if this item is taken on Monday. This piecemeal discussion is O.K.

MR. DEPUTY SPEAKER: Somebody from Congress can start. Anybody who is ready.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABIAZAD): If there is no speaker, why should we carry on this Business?

MR. DEPUTY SPEAKER: No, there are speakers.

[Translation]

SHRI SANKERSINH VAGHELA (Godhra): Mr. Deputy Speaker, Sir, a discussion was going on in the House on the bank scam but Shri Chandra Shekharji intereved in it and got it stopped. No one will forgive him. The time when the matter was hearing its climax he stoped it. Had the discussion been continued some thing spectacular must have come to light. More facts could have surfaces, but he did not allow the